

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-I**

**Item 28**

**IA No. 1595/99/2022  
and  
CP (IB) No. 247/Chd/Pb/2022  
Under Section 94, IBC 2016  
R 11 NCLT**

**In the matter of:-**

Sunita Thapar, PG, Thapar Hosiery Mills Pvt. Ltd.

...Petitioner

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. I), are on official tour on account of colloquium today, the matter is adjourned to 13.12.2023.

Sd/-

Court Officer

November 02, 2023

*PKA*